

**IN THE INCOME TAX APPELLATE TRIBUNAL  
JABALPUR BENCH "DB", JABALPUR**  
**BEFORE SHRI KUL BHARAT, VICE PRESIDENT AND  
SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

I.T.A. No.87/JAB/2024  
Assessment year: 2018-19

Geomin Industries Pvt Ltd 547/1,547/2,550/1,551 & 552 Khinni Road, Dharampura, Tehsil Sihora Gosalpur, Jabalpur-483222. PAN:AADCG8749E (Appellant)	Vs.	Principal Commissioner of Income Tax Jabalpur-1 Annexe Building, Aayakar Bhawan, Napier Town, Jabalpur- 482001. (Respondent)
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Appellant by	Shri Mrinal Varun, C.A.
Respondent by	Shri Shravan Kumar Meena, CIT-DR

**ORDER**

(A) This appeal vide I.T.A. No.87/JBP/2024 has been filed by the assessee for assessment year 2018-19 against impugned appellate order dated 28.03.2024 (DIN & Order No.ITBA/REV/F/REV5/2023-24/1063548522(1) of Principal Commissioner of Income Tax, Jabalpur-1 ["PCIT" for short].

(B) At the time of hearing, the Ld. Authorized Representative of the assessee submitted that the assessee did not want to press the appeal and sought permission to withdraw the appeal. Learned Departmental Representative for Revenue has expressed no objection. Accordingly, the appeal is dismissed as withdrawn, being not pressed.

(C) In the result, the appeal of the assessee is dismissed as withdrawn.

(Order pronounced in the open court on 12/02/2026)

Sd/-  
[KUL BHARAT]  
VICE PRESIDENT  
Dated:12/02/2026  
Vijay Pal Singh (Sr. PS)

Sd/-  
[ANADEE NATH MISSHRA]  
ACCOUNTANT MEMBER

**Copy of the order forwarded to :**

1. The Appellant
2. The Respondent.
3. Concerned CIT
4. D.R., I.T.A.T., Jabalpur